NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 283/(MAH)/2017

42

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Candor Gurgaon One Realty Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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<u>ORDER</u> <u>CP No.283/66/NCLT/MB/MAH/2017</u> <u>CP No.284/66/NCLT/MB/MAH/2017</u>

List this matter for tomorrow i.e. 30.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

1 Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)